




NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/264/IB/2018  
PETITION NUMBER : TCP/198/(IB)/2017  
NAME OF THE PETITIONER(S) : NAGARAJAN  
NAME OF THE RESPONDENT(S) : MALABAR HOTELS PVT LTD  
UNDER SECTION : 30(6)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Nirav Shah A. Kevin Thomas For King & Partridge	Representing Resolution Applicant	
2.	PAWAN SHABAKH	Counsel for the resolution applicant	
3.	V. Nagarajan	Resolution Professional	

**ORDER**

Counsel for Resolution Applicant present. RP present. Counsel representing the Resolution Applicant present. Heard the submissions. **Order is reserved.**

-59-

(S VIJAYARAGHAVAN)  
Member (Technical)

-50-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)